

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

13.

**CP/37(MB)2023**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **18.07.2024** s

NAME OF THE PARTIES:

Sanjeev Divekar  
Vs.  
One Capital Limited

SECTION: 58(3) OF THE COMPANIES ACT, 2013.

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**ORDER**

1. Mr. Mustafa Nulwala i/b RMG Law Associates, Ld. Counsel for the Petitioner present through VC. Ms. Samiksha Parekh i/b Dewani Associates, Ld. Counsel for the Respondent present through VC.
2. List this matter for further consideration on **05.09.2024**.

Sd/-  
**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)